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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Contempt Petition No. 6 of 2004
(In O.A. No. 300/2003)

Jabalpur, this the 10th day of February, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

Smt. Mukta Gupta, aged about 38
years wife of Shri Sunil Gupta,
resident of Qr. T-44/6, Military
Dairy Farm, Mandla Road, Jabalpur, MP. ... Applicant

(By Advocate - Shri P.N. Gupta)

V e r s u s

1. Uma Bhattacharyya, Deputy
Director General of Military
Farms, West Block-3, R.K. Puram,
New Delhi.
2. SPS Tomer, DADMF,
Officer-in-charge,
Military Dairy Farm, Mandla
Road, Jabalpur. ... Respondents

O R D E R (Oral)

By G. Shanthappa, Judicial Member -

On 28th October, 2003 this Tribunal has passed the
following orders in OA No. 300 of 2003 :

"7. Without going to the merits of the case, on
the submission made by the counsel for both the
sides, this application is disposed of with a
direction to the respondent to issue a modified
order transferring the applicant to M.F., Mhow, in
case of any availability of vacancy at M.F., Mhow
in accordance with rules. No costs."

2. Today the learned counsel for the applicant has
produced some documents relating to posts of Lower
Division Clerk in the respondents Department. But vide
letter dated 18th December, 2003, the respondents have
passed an order in compliance of the directions passed
of the said letter
by the Tribunal in the aforesaid OA. The relevant para/is
extracted below :

"2. In pursuance of Hon'ble CAT Jabalpur order dated 28 Oct 2003, the case of Smt. Mukta Gupta for posting to MF Mhow has been examined at length and it is not feasible to accommodate her at MF Mhow as there is no vacancy in the clerical cadre against the sanctioned PE of MF, Mhow."

3. Accordingly, we are of the considered view that there is no violation of the orders of the Tribunal passed in the aforesaid Original Application, by the respondents. Hence the contempt petition is dismissed.


(G. Shanthappa)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

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